HIGH COURT OF UTTARAKHAND NAINITAL

CORRIGENDUM

/UHC/Admin.A/2015 No. 177

Dated: May 19 , 2015.

In this Court's Notification No. 174/UHC/Admin. A/2015 dated 19.05.2015. the words "She will continue functioning exclusively as Principal Magistrate, Juvenile Justice Board, Udham Singh Nagar, on full time basis." is omitted.

By Order of the Court,

Sd/-(D.P. Gairola) Registrar General. Dated: May / 9 , 2015.

No 2385 /XIII-d-1/Admin.A/2014 Copy forwarded for information and necessary action to: -

> 1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.

> 2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun

> 3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.

4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.

- 5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- 6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.

7. District & Sessions Judge, Udham Singh Nagar.

- 8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 9. Registrar (Vigilance), High Court of Uttarakhand, Nainital

10. All the Registrars of the Court.

11. P.P.S. to Hon'ble the Chief Justice.

12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.

13. P.S. to Registrar General.

14. Senior Treasury Officer, Nainital and Udham Singh Nagar.

15. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.

Guard File/ Assistant concerned.